

SLP(Crl.)No. 2159 OF 2004  
ITEM No.6

Court No. 3

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 2159/2004

(From the judgement and order dated 13/02/2004 in CRLRP 24/02  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

NADISHWAR BANAND & ANR.

Petitioner (s)

VERSUS

STATE OF KARNATKA & ANR.

Respondent (s)

( With Appln(s). for ex-Parte stay )

Date : 07/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. C.S. Vaidyanathan,Sr.Adv.  
Ms. Manjula Gupta,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice. Stay of further proceedings in the meantime.

(Ganga Thakur)  
PS to Registrar

(Janki Bhatia)  
Court Master